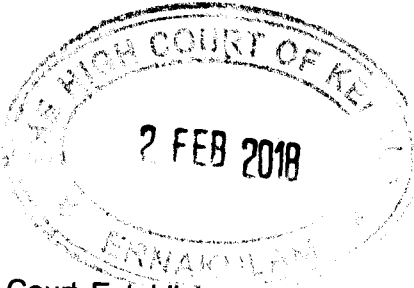


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The High Court of Kerala

Kochi- 682 031  
Dated- 31.1.2018

Proceedings

High Court Establishment- gazetted officers of the High Court Service- retirement from service on superannuation- orders issued.

- Read: 1. G.O.(P) No.183/2012/Fin. dated 26.3.2012.  
2. High Court proceedings No.A1-28901/2009 dated 31.3.2012.

Order No. A5-10335/2018

On attaining the age of superannuation, the following gazetted officers in the High Court will hand over charge of their office to the officers mentioned against their names, on the afternoon of 31.1.2018 :

- |   |   |  |
|---|---|--|
| 1. Sri.V.P. Radhakrishna Pillai<br>Court Officer to the Chief Justice | - | Smt.Mary Anita Jose<br>Section Officer (H.G.) / Court Officer (H.G.) |
| 2. Sri.P.M. Thampi<br>Filing Scrutiny Officer                         | - | Sri.P.Y. Elias<br>Filing Scrutiny Officer                            |

(By Order)

  
Anil Kumar  
Registrar General

To

- The officers concerned.  
The Accountant General (A& E), Kerala, Thiruvananthapuram (3 copies)  
The Sub Treasury Officer, Ernakulam  
The Joint Registrars, High Court  
The Deputy Registrars Concerned, High Court  
The Private Secretary to the Chief Justice, High Court  
The Assistant Registrars Concerned, High Court  
The Confidential Assistants to the Registrars, High Court  
The Confidential Assistant to the Additional Registrar (General Administration) , High Court  
The IT Section, High Court (for publishing in the High Court website)  
The Kerala Judicial Academy, Athani  
The Finance Wing, High Court.  
The G (Accounts- I, II & III) Sections, High Court  
The A1, A2, A3, A4 & A6 seats, High Court  
The Administrative Records Section, High Court  
The File/Stock File.